



No. F.120-Ad(AT)/2026

आयकर अपीलीय अधिकरण

केंद्रीय सरकार कार्यालय भवन, "प्रतिष्ठा भवन"  
चौथा तल, महर्षि कर्वे मार्ग, मुंबई- 400 020

DATE : 05.01.2026

**OFFICE - ORDER**

In pursuance of the provisions contained in Section 5(1) and 5(2) of the Right to Information Act, 2005, and in partial modification of this office earlier Order No.F.120-Ad(AT)/2021 dated 15.12.2021, 19.05.2022, 19.05.2023, 28.06.2024, 18.12.2024, 26.06.2025 & 16.10.2025 the officer as mentioned in Column (3) below is hereby designated as Central Public Information Officer in respect of the Bench as mentioned in Column (2) of the Schedule below for discharging functions as prescribed by the said Act :-

**SCHEDULE**

Sl.No.	Name & address of the Bench	Name & Designation of Central Public Information Officer
1	2	3
1	Jaipur Bench G-4, Rajmahal Residency Area, C- Scheme Jaipur- 302 006	Shri Krinwant Sahay, Accountant Member Tel: 0172-2991890

2. Unless otherwise directed by the undersigned, in the event of the Central Public Information Officer not being available on account of transfer/retirement or for any other reason, the officer succeeding him in office or discharging the duties and functions of the Post shall be deemed to have been designated as Central Public Information Officer respectively in the Bench/Benches concerned. In case, no such succeeding Officer is posted or available at that station then the Central Public Information Officer at its Zonal Head Quarters shall perform the duties of the Central Public Information Officer.

Sd/-  
(Justice (Retd). C.V.Bhadang)  
PRESIDENT  
I.T.A.T.

**Copy forwarded for information/ necessary action to :-**

1. The Vice President, Income Tax Appellate Tribunal, Chandigarh Zone.
2. Shri Krinwant Sahay, Accountant Member, Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh
3. The Under Secretary to the Govt. of India, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
4. The Deputy Registrar, Income Tax Appellate Tribunal, Mumbai Benches, Mumbai (holding additional charge of Deputy Registrar ITAT, Delhi Benches, New Delhi)
5. The Assistant Registrar, Income Tax Appellate Tribunal, Mumbai, Pune, Nagpur, Raipur, Panaji, Delhi, Agra, Lucknow, Allahabad, Varanasi (Circuit Bench), Jabalpur, Kolkata, Patna, Cuttack, Guwahati, Ranchi, Chennai, Bangalore, Cochin, Ahmedabad, Surat, Indore, Rajkot, Hyderabad, Vishakhapatnam, Chandigarh, Dehradun (Circuit Bench), Amritsar, Jaipur, Jodhpur (es).
6. Sr. P.S. to Hon'ble President, I.T.A.T., Mumbai.
- ~~7. IT Cell, Mumbai.~~
8. Hindi Section.
9. Guard File

  
**ASSISTANT REGISTRAR**